

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 114

IA Nos. 1992/2023, 1993/2023
In
CP (IB) No. 116/Chd/Hry /2017
(Admitted)

IN THE MATTER OF:

State Bank of India

...Petitioner/ Financial Creditor

Vs.

Castex Technologies Ltd.

...Respondent/ Corporate Debtor

Under Section: 7, 66(1), 45(1), IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T)
on the medical grounds, the present matter is renotified to 06.08.2024.

-sd-
Court Officer

July 18, 2024
SM